

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 808  
(To be answered on the 6<sup>th</sup> February 2020)**

**PRIVATISATION OF AIR INDIA**

**808. SHRI MANICKAM TAGORE B.**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government is in the process of privatisation of Air India due to its debt burden, if so, the details thereof and the present status of this process;**
- (b) the fund generation expected by the Government after privatisation of Air India after clearing debt burden;**
- (c) whether the Government is also concerned about employees who may be affected after privatisation process, if so, the details thereof;**
- (d) if so, whether the Government has proposed to introduce any voluntary retirement scheme for those employees, if so, the details thereof; and**
- (e) whether the Government has planned to initiate retrenchment activities to solve the issues of employees and if so, the details thereof and the actions proposed by the Government in this regard?**

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

**(a): Yes Sir. The Government has initiated process of strategic disinvestment of Air India. The Preliminary Information Memorandum (PIM) for inviting Expression of Interest for sale of 100% equity share capital of Air India Limited (AIL) including AIL's 100% shareholding in the Air India Express Limited (AIXL) and 50% shareholding in Air India Airport Services Private Limited (AISATS) has been issued on 27.01.2020 which is available on the website of Ministry of Civil Aviation (<https://www.civilaviation.gov.in>).**

**(b): The disinvestment of Air India is being done through a bidding process and no such information is available at this stage.**

**(c): The interest of the employees of Air India will be safeguarded in accordance with the guidelines of Department of Investment and Public Asset Management, Ministry of Finance on strategic disinvestment of CPSEs and same will be reflected in the Share Purchase Agreement to be signed with new owner post disinvestment.**

**(d) & (e): No Sir.**